

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 466 /Confdl./2019
II-3-1/2019

Bilaspur, dated the 11 April, 2019

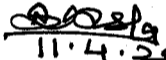
The following Members of Lower Judicial Service, as specified in Column No. (2) of the table below, who are posted in the capacity as mentioned in Column No. (3) are, now, posted in the capacity as mentioned in Column No. (4) from the date they assume charge of their office:-

TABLE

Sl. No.	Name of Judicial Officer	Presently posted in the capacity	Henceforth posted in the capacity
(1)	(2)	(3)	(4)
1.	Ku. Tanu Shree Gavel	Civil Judge Class-II, Kharsiya	I Civil Judge Class-II, Kharsiya
2.	Ku. Jasvinder Kaur Ajmani	Civil Judge Class-II, Kharsiya	II Civil Judge Class-II, Kharsiya

Note:- The Court of Civil Judge Class-II, Kharsiya shall henceforth be addressed as the Court of I Civil Judge Class-II, Kharsiya.

BY ORDER OF THE HIGH COURT


11.4.2019

(NEELAM CHAND SANKHLA)

REGISTRAR GENERAL

Bilaspur, dated the 11 April, 2019

Endt. No. 467 /Confdl./2019
II-3-1/2019

Copy forwarded to: -

1. Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, District - Raipur for information.
19. Ku. Tanu Shree Gavel, Civil Judge Class-II, Kharsiya *for information and compliance. She is directed to take charge of her new post on 13.05.2019 F.N. positively.*
20. Ku. Jasvinder Kaur Ajmani, Civil Judge Class-II, Kharsiya *for information and compliance. She is directed to take charge of her new post on 13.05.2019 F.N. positively.*
21. District & Sessions Judge, Raigarh for information. He is requested to send immediately the handing/taking over charge report of the Officer to this Registry.
22. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
23. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
24. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Admn./ Central Filing/ Criminal/ Classification/ Copying & Supreme Court/ D.E./ Judicial/ O/o R.G./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
26. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
28. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (Accounts & Pay Bill/ Central Filing & Writ/ Confidential/ Civil/ Elimination Cell/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


11.4.2019
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL